

New India Assurance Co. Ltd. Vs Amrik Parshad and Others

Court: Delhi High Court

Date of Decision: March 30, 2012

Hon'ble Judges: G.P. Mittal, J

Bench: Single Bench

Advocate: Sameer Nandwani, for Mr. K.L. Nandwani, for the Appellant; S.K. Parashar, for the Respondent

Final Decision: Dismissed

Judgement

G.P. Mittal, J.

The present Appeal is dismissed in terms of the judgment passed today in MAC APP.855/2010 titled "Amrik Prasad v.

Sunil Kumar & Ors." For detailed order, please see the above mentioned judgment.